

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No.2293/2018

New Delhi this the 01st day of June, 2018

HON'BLE MRS. JASMINE AHMED, MEMBER (J)

Mahavir, aged 61 years
 Helper Group D retired,
 S/o Sh. Karta Ram,
 Lastly working under Executive
 Engineer/C/Saharanpur,
 R/o Vill Bhurari,
 Distt. Saharanpur (UP). ...Applicant

(By advocate: Mr. P.S. Khare)

Versus

1. Union of India, through
 General Manager,
 Northern Railway,
 Baroda House, New Delhi.
2. Chief Administrative Officer/Construction,
 Kashmere Gate,
 Northern Railway,
 Delhi-110006. ...Respondents

ORDER (ORAL)

Heard the learned counsel for the applicant.

2. The applicant retired from service as Helper Group 'D' in the respondent organization, filed the OA seeking the following reliefs:-

"i. to allow the O.A. and direct the Respondents to count the entire period of service from the date of appointment/posting as Khalasi till superannuation and 50% of service from the date of initial engagement till the date of posting for the purpose of Pensionary benefits and other service benefits like MACP and consequentially release the enhanced retiral benefits including interest thereon.

- ii. to pass any other order (s) or direction as the Hon'ble Tribunal may deem fit and proper in the interest of justice."

3. It is submitted that the applicant made a representation Annexure A-5 dated 04.04.2016 to the respondents for ventilating his grievances. However, no orders have been passed thereon till date.

4. The counsel for the applicant states that he would be satisfied if a direction is given to the respondents, at this stage to take a decision on the pending representation dated 04.04.2016 within a stipulated time frame.

5. Taking into consideration the aforesaid submission, we dispose of the OA, without commenting on the merit of the case, with a direction to the respondents to take a decision on the pending representation dated 04.04.2016 made by the applicant by passing a speaking order within two months from the date of receipt of a certified copy of this Order. Accordingly, OA is disposed of.

**(Jasmine Ahmed)
Member (J)**

/jk/

